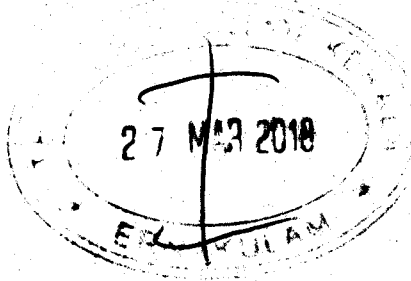
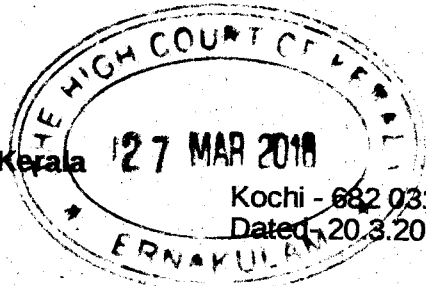


29571



The High Court of Kerala



Proceedings

High Court establishment- appointment to the post of Court Officer to the Chief Justice, High Court-orders issued.

- Read: 1. Rule 17 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5- 10335/2018 dated 31.1.2018.
3. High Court Official Memorandum of even number dated 22.1.2018.
4. High Court Official Memorandum of even number dated 19.2.2018.

Order No.A5-59133/2017

Sri.Aravindakshan M., Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 is appointed by transfer as Court Officer to the Chief Justice, High Court in the scale of pay of Rs.45800-89000 vice Sri.V.P.Radhakrishna Pillai, Court Officer to the Chief Justice, retired from service on superannuation as per the High Court proceedings read (2) above. Sri.Aravindakshan M., will hand over the charge of Filing Scrutiny Officer to Sri.V.J.Ranjit, Filing Scrutiny Officer, High Court and will take charge as Court Officer to the Chief Justice from Smt.Mary Anita Jose, Section Officer(H.G)/Court Officer(H.G), High Court, forthwith.

Sri.Aravindakshan M., will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)


N. Anil Kumar
Registrar General

To

- The Officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Director and Additional Director of the Kerala Judicial Academy, High Court
- The Joint Registrars, High Court
- The Private Secretary to the Chief Justice, High Court
- The Deputy Registrar concerned, High Court.
- The Assistant Registrars concerned, High Court.
- The Section Head, Filing Section, High Court.
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The G (Accounts- I & III) Sections, High Court
- The I.T. Section, High Court (**for publishing in the High Court website**)
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.